



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
22	<a href="#">WP(C)/2919/2018</a>	PRAFULLA GOVINDA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
23	<b>WITH</b> <a href="#">WP(C)/283/2024</a>	ANVEEKSHA VARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
24	<a href="#">WA/166/2022</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	<b>WITH</b> <a href="#">I.A.(Civil)/1372/2022</a> <b>in</b> <a href="#">WA/166/2022</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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**[ For Tuesday,14th May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>			
20 <a href="#">WP(C)/2447/2024</a> FIXED	ANUPAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
<b><u>ADMISSION</u></b>			
21 <a href="#">WP(C)/1448/2024</a> FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
<b><u>ORDERS</u></b>			
22 <a href="#">I.A.(Civil)/1371/2024</a> B/O in <a href="#">WP(C)/1863/2024</a> <b>WITH</b> <a href="#">WP(C)/1863/2024</a>	GAJENDRA NATH KALITA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
23 <a href="#">Cont.Cas(C)/205/2024</a> <b>WITH</b>	GAJENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
24 <a href="#">RFA/27/2013</a> WITH LCR AND OFFICE NOTE, FIXED	GAJENDRA NATH KALITA <b>Versus</b> RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
<b><u>HEARING</u></b>			
24 <a href="#">RFA/27/2013</a> WITH LCR AND OFFICE NOTE, FIXED	JOY PRAKASH BERIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND  
HONOURABLE MRS. JUSTICE M. THAKURIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
14	<a href="#">WP(C)/4907/2017</a> FIXED, WITH LCR	KHADEM ALI @ KHADEM ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
<b>HEARING</b>				
15	<a href="#">WP(C)/308/2017</a> FIXED, WITH LCR	IDORJAN BIBI @ IYEDIJAN BIBI <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAMR-2-10 ASSTT.S.G.I.(R-1)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	<a href="#">WP(C)/2444/2024</a> FIXED ( ADMIN. ORDER OF HON'BLE THE CHIEF JUSTICE )	ASHOK PEGU AND 48 ORS. <b>Versus</b> THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	SC, HIGHER EDU
<b>ORDERS</b>				
19	<a href="#">I.A.(CrI.)/1202/2023</a> WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./181/2022 <b>WITH</b> <a href="#">CrI.A./181/2022</a>	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM,  MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH  MR P SHARMAH MR P SONOWAL	MR R CHETRY PP, ASSAM  PP, ASSAM
20	<a href="#">I.A.(CrI.)/426/2024</a> (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST), B/O in CrI.A./393/2019 <b>WITH</b>	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
21	<a href="#">I.A.(CrI.)/429/2024</a> (CONNECTED WITH ITEM NO. 12 IN THE DAILY CAUSE LIST)	MD. ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 7**

**[HONOURABLE MRS. JUSTICE M. VANKUNG WILL JOIN THE COURT PROCEEDINGS THROUGH VIDEO CONFERENCING]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**TO BE SPOKEN TO**

1	<a href="#">Crl.A./298/2019</a>	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

32	<a href="#">WP(C)/2546/2015</a> (AT 10:15 AM)	RAJ SOBHAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP MSW YHOSHII MR.M P SARMA	GA, ASSAM MR. S. DUTTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
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**ADMISSION**

33	<a href="#">WP(C)/6375/2015</a> FIXED	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
34	<a href="#">WP(C)/3753/2016</a> FIXED	SMT. P. YERAMMA <b>Versus</b> COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA

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2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
14 <a href="#">WP(C)/3005/2021</a> B/O	SANATAN SARKAR AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	GA, ASSAM SC, GMC
<b>ORDERS</b>			
15 <a href="#">WP(C)/1200/2023</a> B/O	MD. KHAMUD ALI <b>Versus</b> THE OMBUDSMAN, RESERVE BANK OF INDIA AND 5 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR Y KOTHARI	MS. P DAS (R-5)

LEAVE NOTE OF ADVOCATES FOR 14/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
18)	MR B K SINGH	17-05-2024	To	21-05-2024
19)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024

20)	MR. S B PRASAD	14-05-2024	To	17-05-2024
21)	MR. P A AHMED	13-05-2024	To	25-05-2024
22)	MR. R SHARMA	14-05-2024	To	27-05-2024
23)	MR A W AMAN	15-05-2024	To	15-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

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**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
49	<a href="#">WP(C)/1662/2021</a> B/O	M/S HALCO ALUMINIUM EXTRUSIONS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT. SC, INDUSTRIES AND COMMERCE
50	<b>WITH</b> <a href="#">WP(C)/1834/2021</a>	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
51	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
52	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.

**ADMISSION**

53	<a href="#">WP(C)/2770/2018</a> FIXED	MUKESH KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CG),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)
54	<a href="#">WP(C)/1760/2024</a> FIXED	BIKASH KUMAR PATAR AND 16 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
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19)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
20)	MR. S B PRASAD	14-05-2024	To	17-05-2024
21)	MR. P A AHMED	13-05-2024	To	25-05-2024
22)	MR. R SHARMA	14-05-2024	To	27-05-2024
23)	MR A W AMAN	15-05-2024	To	15-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
36 <a href="#">MACApp./396/2017</a> CAVT. NO. 644/2017 PART-HEARD, WITH LCR 2 FILES, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
<b>WITH</b> <a href="#">I.A.(Civil)/2638/2017</a> <b>in</b> MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 14/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
40	<a href="#">I.A.(CrI.)/622/2018</a> (AT 10:15 AM) in CrI.A./6019/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA
41	<a href="#">CrI.A./197/2022</a> <u>1 Y 10 M 19 D</u> :(AT 10:15 AM)	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM
<b>WITHDRAWAL</b>				
42	<a href="#">AB/797/2024</a> B/O	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
<b>MOTION (BA)</b>				
43	<a href="#">Bail Appln./1368/2024</a> B/O	JUUMANA YASMIN BARBHUIYA @ JUMANA YEASMIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
<b>MOTION</b>				
44	<a href="#">CrI.Pet./460/2024</a> B/O	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
45	<a href="#">AB/1202/2024</a> FIXED	JYOTI PRASAD KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
46	<a href="#">Bail Appln./572/2024</a> B/O	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[ For Tuesday,14th May 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

17	<a href="#">I.A.(Civil)/1934/2021</a> (AT 2:00 PM), IN RSA 42/2005(D/O), FIXED in RSA/42/2005 <b>WITH</b> <a href="#">I.A.(Civil)/1931/2021</a>	CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
18	<a href="#">I.A.(Civil)/1392/2024</a> (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST) in CRP(IO)/57/2024	CHINMOY BARUAH AND 4 ORS. <b>Versus</b> NILA KAMAL SARMA AND 5 ORS. DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA MR. S N TAMULI	MR A SHARMA (r-1) MR. H BURAGOHAHAIN (r-1) MR S DASGUPTA

### HEARING

19	<a href="#">RSA/190/2013</a> (AT 2:00 PM), PART-HEARD, WITH LCR, FIXED <b>WITH</b> <a href="#">MC/2650/2013</a> in RSA/190/2013	ABDUL HAI and ANR. <b>Versus</b> MD. IMRAN HUSSAIN CHOUDHURY and ANR. ABDUL HAI and ANR. <b>Versus</b> MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH

ITEM NO. 37 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
44	<a href="#">Bail Appln./496/2024</a>	GURVINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
45	<a href="#">Bail Appln./962/2024</a>	ADRISH KHAN <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, NCB
<b>MOTION (BA)</b>				
46	<a href="#">Bail Appln./1380/2024</a> B/O	KAMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
47	<a href="#">Crl.Pet./359/2024</a> B/O	BINET TOSSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
48	<a href="#">Bail Appln./3527/2023</a> WITH CASE RECORD (SCANNED COPY), FIXED	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
49	<a href="#">Bail Appln./4208/2023</a>	MOTIBAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
50	<a href="#">Bail Appln./673/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	DEBOJIT SAHA AND 2 ORS. <b>Versus</b> THE UNION OF INIDA	MR. R J DAS N CHAUDHURY	SC, NCB
51	<a href="#">Bail Appln./1232/2024</a> FIXED	IMDADUL HOQUE @ EMDADUL <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
<b>BAIL HEARING</b>				
52	<a href="#">AB/1075/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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7)	MR D K DAS	20-05-2024	To	10-06-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH AT THE ITANAGAR BENCH

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.-4]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.A./205/2022</a> <a href="#">1 Y 9 M 21 D :</a>	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/482/2022</a> in Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1042/2023</a> in Crl.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,14th May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

42	<a href="#">AB/763/2024</a> (CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST), FIXED	DEBABRAT DEV BHAGABATI <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[ For Tuesday,14th May 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./4459/2023</a> PART-HEARD, BY SLIP	SURENDER KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
7	<a href="#">Bail Appln./538/2024</a> PART-HEARD, BY SLIP	JAVAID IQBAL @ JAVID IQBAL <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
8	<a href="#">Bail Appln./733/2024</a> PART-HEARD, BY SLIP	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
21	<a href="#">I.A.(Civil)/1345/2024</a> B/O in WP(C)/7005/2023	INDIAN OIL CORPORATION LIMITED AND 5 ORS <b>Versus</b> M/S BHOGJORA ENTERPRISE	MR. N BARUAH SC, I O C	MR B D DAS MR H K SARMA
	<b>WITH</b> <a href="#">WP(C)/7005/2023</a>	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. N BARUAH (r-1 to 6) SC, I O C
<b>ADMISSION</b>				
22	<a href="#">WP(C)/1959/2016</a> FIXED	ABDUL MANNAN SK. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SAYED MR.S K TALUKDAR MS.H DAS	GA, ASSAM
23	<a href="#">WP(C)/3335/2015</a>	ABDUL MANNAN SK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SAYED MR.H DAS MR.S K TALUKDAR	GA, ASSAMR1-4
24	<a href="#">WP(C)/5088/2016</a> BY SLIP	HASMAT ALI and ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	DR.B AHMED MR.A ROSHID MR.M HUSSAIN MR.A K AZAD	GA, ASSAMR1-7
25	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
<b>ORDERS</b>				
26	<a href="#">Cont.Cas(C)/352/2022</a> FIXED	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)

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